

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2172
ANSWERED ON 12TH February, 2026**

Registration of Traffic Violation Cases

2172. Shri Janardan Singh Sigriwal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of number of traffic violation cases registered under Motor Vehicle Act and the amount of penalty recovered therein in the country during the last three years and the current year, State-wise;**
- (b) whether there has been any rise in the number of traffic rules violations cases under Motor Vehicle Act after considerable hike in traffic penalty amount and if so, the reasons therefor;**
- (c) whether the Government has taken cognizance of the rising number of incidents of road rage and reckless driving and if so, the number of such cases registered and the steps taken by the Government to address this issue;**
- (d) the details of appropriate steps taken by the Government to check such incidents in future; and**
- (e) whether the Government has laid down any policy or plan in this regard and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of number of traffic violation cases registered under Motor Vehicle Act, 1988 and the amount of penalty recovered therein in the country during the last three years and the current year, State-wise is attached at Annexure – I.

(b) to (e) The Motor Vehicles (Amendment) Act, 2019 as stands implemented provides for strict penalties for ensuring compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology. Traffic management and enforcement is essentially in the domain of State Governments/UT Administrations. While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.

The Standard Operating Procedure (SOP) on electronic monitoring and enforcement has been issued, duly vetted by the Supreme Court Committee on Road Safety (SCCoRS), on 28.10.2025 and concurrent amendments were made to Rules 167 and 167A of the Central Motor Vehicles Rules, 1989. Further, technology-driven enforcement through deployment of Automatic Number Plate Recognition (ANPR) cameras integrated with the VAHAN database is being promoted.

Besides sensitizing the States/UTs, the Sadak Suraksha Abhiyan has been launched through Central Bureau of Communication to generate awareness on road safety matters.

Annexure – I

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO. 2172 FOR ANSWER ON 12.02.2026 ASKED
BY Shri Janardan Singh Sigrwal REGARDING " Registration of Traffic
Violation Cases**

S · N O	Stat e Na me	2023		2024		2025		2026 (08.02.20 26)	
		Total Chall an	Revenu e Colle cted(Rs .)	Tot al C hall an	Reven ue Coll ected(Rs.)	Tot al C hall an	Reve nue Colle cted(Rs.)	Tot al C hall an	Revenue Collected (Rs.)
1	Anda man & Nic obar I sland	0	0	613	750302	3956 1	27511 400	4595	2484950
2	Andhr a Pra desh	135051 7	4634540 5	44241088182 100	059	2852 211	22685 17659	3758 15	154366869
3	Aruna chal P rades h	0	0	197	89017	318	14310 2	609	15504
4	Assa m	104238 1	1635946 539	14411192287 610	238	1373 450	56722 9455	1583 76	24572300
5	Bihar	125924 7	3362878 204	26713156305 432	701	3170 844	23922 14041	3223 72	176434948
6	Chhat tisgar h	226096	1711821 50	26351888586 12	51	7021 34	29787 6350	1023 81	23538000
7	Chand igarh	993555	3306195 35	99573078611 80	46	8071 06	22684 7423	6973 4	4681500

S · N O	Stat e Na me	2023		2024		2025		2026 (08.02.20 26)	
		Total Chall an	Revenu e Colle cted(Rs .)	Tot al C hall an	Reven ue Coll ected(Rs.)	Tot al C hall an	Reve nue Colle cted(Rs.)	Tot al C hall an	Revenue Collected (Rs.)
8	DADR A AN D NA GAR HAVE LI AN D DA MAN & DIU	30114	1908150 0	2699 4	1891500 0	3145 4	24593 900	2442	1432500
9	Delhi	768658 0	2770958 426	7820 107	2334673 233	9554 934	12544 75139	1024 464	19976507
10	Goa	558485	3745153 40	5178 92	3917117 62	3564 29	23136 9213	4747 4	13670104
11	Gujar at	160454 5	1537890 529	4324 698	1958717 710	8571 775	23139 15659	9723 86	109167809
12	Hima chal P rades h	824216	4968714 22	1097 882	5969904 78	1331 948	58930 8825	1841 58	41245204
13	Harya na	340371 9	3838177 773	3126 261	2637518 467	5225 384	33146 60781	4290 86	250639900
14	Jhark hand	435227	3500334 50	7184 87	2822746 25	1164 884	26105 2189	9592 1	19709652
15	Jamm u And Kash mir	123858 4	3456499 36	1544 105	4340202 76	1548 525	34173 6740	1635 31	21146700
16	Karna taka	248265	6460370 1	4817 05	7881901 9	8853 09	94182 941	8850 5	4848200
17	Keral a	111334 12	4013360 559	1138 0834	3386335 086	1005 3983	22181 53023	1008 724	116930820
18	Ladak	92	37700	0	0	0	0	0	0

S · N O	Stat e Na me	2023		2024		2025		2026 (08.02.20 26)	
		Total Chall an	Revenu e Colle cted(Rs .)	Tot al C hall an	Reven ue Coll ected(Rs.)	Tot al C hall an	Reve nue Colle cted(Rs.)	Tot al C hall an	Revenue Collected (Rs.)
	h								
19	Mahar ashtr a	136999 6	3385733 615	2799 451	4083883 617	3572 056	39937 43874	1581 09	344207437
20	Megh alaya	29135	3222750 0	3193 0	3096310 1	3338 2	28963 700	2583	1683300
21	Manip ur	4599	2390800	8029	1961800	3926 9	11315 800	4650	292500
22	Madh ya Pra desh	131066 2	4554698 22	2550 226	5624892 71	3249 598	72848 2810	3007 48	85938200
23	Mizor am	6231	9896300	9875	1290000 0	1124 6	12648 200	1182	1079600
24	Nagal and	0	0	0	0	0	0	10	2000
25	Odish a	179484 9	1647725 754	1383 624	1178501 427	2188 769	12650 08048	3317 76	87782415
26	Punja b	72191	6785729 4	3978 43	5316416 79	2046 623	11361 83365	2772 79	91762807
27	Puduc herry	157825	4080135 0	2534 72	4418110 0	2504 52	53347 200	1521 5	3354000
28	Rajas than	204475 5	4382123 512	2494 300	3708210 269	4514 694	36266 47510	6940 61	274562640
29	Sikki m	465	1952540	2590	4067985	1463	10799 00	214	57600
30	Tamil Nadu	111348 10	3865107 202	1116 1225	3321881 655	8938 678	21681 85159	7628 89	101988345
31	Tripur a	532114	1806557 63	9500 96	1943468 30	6831 48	23813 1020	6679 2	30782950
32	Uttra khand	667354	7233722 17	9122 00	8554073 98	1390 081	77625 4827	1813 12	54390580
33	Uttar	144476	6154650	1538	5560060	1931	50935	2131	363871054

S · N O	Stat e Na me	2023		2024		2025		2026 (08.02.2026)	
		Total Challan	Revenue Collected(Rs.)	Total Challan	Revenue Collected(Rs.)	Total Challan	Revenue Collected(Rs.)	Total Challan	Revenue Collected (Rs.)
	Pradesh	50	329	5832	350	2200	50064	038	
34	West Bengal	2304310	2126757704	2715901	1824976406	3955178	2056808144	353519	139494179
	Grand Total	67911981	42434873871	81892803	39969782658	97857086	37614137461	10331950	2566111074

*** As of now, eChallan system is implemented/running in 34 states only. Lakshwadeep and Telangana are non-implementing states.**
